

Free copies of order on 21.5.02 may be handed over to counsel for both sides.

By 25/5
Notice alongwith copy of order dt. 21.5.02 issued to all the resps. by Regd./A.D. Partys.

M 31/5/02
A. Ds. return recd from all the resps. but appearance/counter not filed.

By 11/7/02
12.07.02
Registrars

The applicant is absent on call. A.D. returned after service from the both the respondents who are absent on call. No steps taken by them to file counter. Put up before the Bench for further orders.

REGISTRAR

Tribunal.

Pendency of this Original Application shall not stand as a bar on the Respondents to consider the Representation of the Applicant as under Annexure-2.

Send copies of this order to the ~~Annexure~~ Respondents alongwith notices. Free copies of this order be also made available to the Advocate for the Applicant and Mr. Bose, learned SSC (on whom a copy of this petition has been served) by to-morrow.

J. Patel
21/05/2002

Member(Judicial)

02. 8. 02

It is allowed to file counter. call on 30.9.02.

J. Patel
Member (J)

03. 30.9.02

By filing a Memorandum dated 30.9.02, Shri T. Rath, Advocate for the Applicant has intimated that during pendency of this O.A., the applicant has already been appointed as G. D. S. P. M. of Badakhamar S.O., and therefore, this O.A. has become infructuous. On the face of the Special Statement of the Advocate for the Applicant, in the presence of Shri A. K. Bose, Senior Standing Counsel for the Respondents, this O.A. is dismissed; as having become infructuous. No costs.

J. Patel
Send copies to parties.

20/09/2002

Member (J)